

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL APPEAL NO. 1236 OF 2015

WITH

CRIMINAL MISCELLANEOUS PETITION NO. 16168 OF 2015

(Application for stay)

CHAIN SUKH GOLE

... Appellant(s)

VERSUS

REGISTRAR, HIGH COURT OF JUDICATURE

AT ALLAHABAD AND ORS.

... Respondent(s)

AND

CRIMINAL APPEAL NO. 1235 OF 2015

WITH

CRIMINAL MISCELLANEOUS PETITION NO. 10167 OF 2015

(Application for stay)

SOM PAL SINGH, ADVOCATE

... Appellant(s)

VERSUS

REGISTRAR, HIGH COURT OF JUDICATURE

AT ALLAHABAD AND ORS.

... Respondent(s)

AND

CRIMINAL APPEAL NO. 1237 OF 2015

WITH

CRIMINAL MISCELLANEOUS PETITION NO. 16047 OF 2015

(Application for stay)

HEM SINGH ARYA

... Appellant(s)

VERSUS

REGISTRAR, HIGH COURT OF JUDICATURE

AT ALLAHABAD AND ORS.

... Respondent(s)

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 29.02.2016, when the Court was pleased to pass the following order:

"List the matters on 18th March, 2016."

It is submitted that Mr. Sunny Choudhary and Mr. Abhishek Choudhary, Advocate have filed Vakalatnama/Appearence on behalf of Respondent Nos.1 & 4 in each matters. Service of show cause notice in respect of Respondent Nos.2 to 3 is complete in each matter but no one has entered appearance so far in all the matters.

The matters above-mentioned are listed before the Hon'ble Court with this office report.

DATED this the 14th day of March, 2016.

ASSISTANT REGISTRAR

COPY TO:

1. Mr. Debasis Misra, Advocate
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New Delhi-110201
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3. Mr. Sunny Choudhary, Advocate

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